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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 08.09.2025

NOTICE

Please take notice that the following matter listed in the Court - IV on 08.09.2025 will not be taken up. The next date of hearing in the matter is 18.09.2025.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App. (AT)	My Palace Mutually Aided Cooperative	Kumar Anurag Singh	Meghna Rao- R1
	(Ins) No. 1776 &	Housing Society Ltd. & Anr.	Aman Vachher	Alok Dhir- R3
	1777 of 2024	Vs.	Dr. Misha Kumar-	
		Abhay Narayan Manudhane & Ors.	A2	
	Part Heard			

By order of Hon'ble Chairperson -Sd/-Registrar